

**DIVISION BENCH**

**ITEM NO.115**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.206/2021, IA No.123/2021, IA No.328/2021, IA No.131/2022,  
IA No.448/2022 & IA No.524/2023 IN CP (IB) No.391/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 2<sup>nd</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>PUNJAB NATIONAL BANK V/S M/S RENU RESIDENCY PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Karan Kohli with Sh. Abhishek Anand : *For the RP/ Sh. Shravan Kumar  
Sh. Ishaan Dhingra, Advs. Vishnoi  
present in person*

Sh. Anurag Khanna, Sr. Adv. assisted by : *For the Committee of Creditors*  
Sh. Raghav Dev Garg, Adv.

Sh. Navin Sinha, Sr. Adv. assisted by : *For Res. No.4 in IA No.448/2022*  
Sh. Utkarsh Srivastava, Adv. : *& Res. No.3 in IA No.524/2023*

Sh. Kartikeya Saran, Adv. : *For Applicant in IA No.448/2022*

Sh. Zoheb Hossain with : *For Directorate of Enforcement*  
Sh. Vivek Gurnani, Advs.

Sh. G.P. Madaan along with : *For Applicant in IA No.328/2021*  
Sh. Aishwarya Adlakha, Advs. : *& IA No.524/2023*

**ORDER**

Ld. Counsels representing their respective parties are present through VC.

**IA No.131/2022**

- 1.** This application has been filed for approval of the Resolution Plan, which has been approved by the CoC. The RP however, while moving this application has made certain observations with respect to the Plan moved by the said Resolution Applicant being a related party U/s 29A.

**-Sd-**

**-Sd-**

2. Let the matter be adjourned for further hearing on 5<sup>th</sup> July, 2024 and to be taken up at 02:30 PM.
3. All other applications be also put up on the same date.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

***2<sup>nd</sup> July, 2024***

*Kavya Prakash Srivastava*  
*(Stenographer)*